1	2	3	
38. Vietnam Visa-on-arrival is granted for a maximum period		Visa-on-arrival is granted for a maximum period of 3 months.	
		To avail VOA facility, one has to submit an online visa	
		application; pay online processing fee; receive an approval	
		letter from Immigration Authorities in Vietnam and present	
		the approval letter to Immigration Authorities on arrival in	

[RAJYA SABHA]

Unstarred Questions

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Written Answers to

Zimbabwe

Missing Indians from Kerala coast

International entry points in Zimbabwe.

Visa-on-arrival is granted for 30 days/single entry at

Vietnam.

†1649. SHRI MOTILAL VORA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that 243 Indians taken to New Zealand from Kerela by boat in January 2019 have been missing;
 - (b) whether these people were taken to New Zealand legally or illegally;
- (c) the steps taken by Government to locate the whereabouts of missing people till date; and
- (d) the steps taken by Government to stop the incidents of people being sent abroad illegally and the outcomes thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (d) As per the information available with Ministry of External Affairs, no such boat reached New Zealand shores. As per the information made available by the Ministry of Home Affairs, around 105 persons who sailed out of Munambam Harbour in Kerala on 12.01.2019 on a fishing boat named 'Daya Matha-2' are missing.

The Indian Coast Guard launched an intensive search operation to locate the boat using ships, hovercraft and aircraft. Information related to the case had been shared with the Interpol and other agencies in order to locate the missing boat and its occupants. No information about the whereabouts of the boat has been received as yet.

[†]Original notice of the question was received in Hindi.

Criminal cases were registered by Kerala Police under Sections 468, 471, 109 and 120 B of IPC, 12(1) (a) of Passport Act, 14 A (b) and (c) of the Foreigners Act and 24(1) (a) of Immigration Act and 3 persons who assisted the illegal movement were arrested.

Expenses incurred on Prime Minister's foreign visits

1650. SHRI DEREK O'BRIEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state the details of foreign visits undertaken by the Prime Minister since November 2018 along with duration and expenses incurred on chartered flights?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): Information on details of foreign visits undertaken by the Hon'ble PM using Air India Chartered flights:—

Sl. No. Period		Place of visit	Expenditure on Chartered flights
1.	13-15 Nov. 2018	Singapore	5,20,40,000
2.	17 Nov. 2018	Maldives	3,48,42,000
3.	28Nov-3 Dec. 2018	Argentina	15,59,83,000
4.	21-22 Feb. 2019	Republic of Korea	9,48,38,000
5.	13-14 June 2019	Kyrgyzstan	9,37,11,000
6.	27- 29 June 2019	Japan	9,91,62,000
7.	22-27 Aug. 2019	France, UAE and Bahrain	14,91,68,000
8.	4-5 Sept. 2019	Russia	12,02,80,000
9.	21-28 Sept. 2019	USA	Bill Not Received
10.	28-29 Oct. 2019	Saudi Arabia	Bill Not Received
11.	2-4 Nov. 2019	Thailand	Bill Not Received
12.	13-15 Nov. 2019	Brazil	Bill Not Received
		Total	INR 80,00,24,000

Information on details of foreign visits undertaken by the Hon'ble PM using Aircraft of Indian Air Force:-

	Period	Place of visit	Expenditure on Chartered flights
1.	8-9 June 2019	Maldives & Sri Lanka	Nil
2.	17-18 Aug. 2019	Bhutan	Nil